

(iv) Periodic Review—The original deed provided that the President of India shall be the visitor of the IGNCA, that the visitor may set up from time to time a Review Committee to review the working of the IGNCA and that the recommendations and suggestions of the Review Committee, as are accepted by the Government of India in consultation with the Trust, shall be binding on the Trust.

This provision was deleted in the amendments.

(v) Amendment, Alteration & Modification of the Trust deed—The original trust deed provided that amendments, alterations or modifications of the trust deed shall come into effect only after the prior approval of the Government of India. The amended trust deed has no such stipulation.

(d) and (e) the records available do not indicate that the Ministry of Law was consulted, prior to the approval being conveyed.

(f) The Government is considering the matter.

राष्ट्र निर्माण में मानव संसाधन का उपयोग

1140. श्री ओंकार सिंह लखावत : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मानव संसाधनों का उपयोग राष्ट्र निर्माण में करने के लिए कोई नीति तैयार की है,

(ख) यदि हां, तो उसके क्या-क्या लक्ष्य निर्धारित किए गए हैं और कितने प्रतिशत लक्ष्य प्राप्त किए गए हैं , और

(ग) क्या सरकार विपुल मानव संसाधन के उपयोग की योजना की समीक्षा के लिए कोई प्रयास कर रही हैं?

मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी) : (क) से (ग) वर्ष 1992 में यथा संशोधित राष्ट्रीय शिक्षा नीति (एन.पी.ई.) 1986 को राष्ट्र निर्माण में मानव संसाधनों का उपयोग करने के लिए तैयार किया गया है। राष्ट्रीय शिक्षा नीति को कार्यान्वित करने के लिए वर्ष 1992 में कार्य योजना (पी.ओ.ए.) तैयार की गई थी। वर्ष 1992 में यथा संशोधित राष्ट्रीय

शिक्षा नीति, 1986 तथा कार्य योजना 1992- दोनों क्रमशः 7 मई, 1992 और 19 अगस्त, 1992 को सभा पटल पर रख दी गई थी। वर्तमान सरकार का शासन के राष्ट्रीय एजेन्डा में सूचीबद्ध प्राथमिकताओं को जोड़ने के लिए शैक्षिक नीतियों की समीक्षा करने के प्रस्ताव है।

Introduction of Environmental Science as Subject for Teaching

1141. SHRI DEBABRATA BISWAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is a proposal to introduce Environmental Science as a subject for teaching at the School, College and University level; and

(b) if so, the details thereof and by when the proposal is likely to be implemented?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Environmental Education is one of the core elements of the National curriculum framework of the National Policy on Education, 1986 (updated in 1992). Environmental concepts are integrated at appropriate places in the curriculum of school subjects in different stages of school education.

The University Grants Commission has introduced Environmental Science as one of the subjects under the scheme of Vocational Courses in the areas of Environment and Water Management Science at First Degree level in the Universities and Colleges. The UGC has assisted 11 Colleges so far. As a follow-up action on the Supreme Court Judgment in November, 1991, the UGC is providing financial assistance to selected Universities/Colleges for introduction of an optional special paper in Environmental Science at Post-graduate level under the Schemes of courses in Emerging Areas. The scheme of Environmental Science will continue during 9th Plan also. So far, the UGC has provided financial assistance to 70 Universities, including Colleges for implementing the Environmental Science Programme.